

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3529.
TO BE ANSWERED ON TUESDAY, THE 17TH DECEMBER, 2024.**

**FEATURES OF UTTAR POORVA TRANSFORMATIVE INDUSTRIALIZATION
SCHEME**

**3529. SHRI BHARTRUHARI MAHTAB:
SHRI JUGAL KISHORE:
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the objectives and salient features of the Uttar Poorva Transformative Industrialization Scheme (UNNATI);
- (b) the details of structured incentives to attract investors under the said Scheme; and
- (c) the manner in which the said scheme aims to meet the needs of the industrially backward districts in the North East Region?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a):** Objectives of the UNNATI Scheme: To strengthen Industrial Eco-System and to attract new Investment for Employment Generation in North East Region.

Salient Features of the UNNATI Scheme are as under:

The Scheme is effective from the date of notification, i.e. 09.03.2024 for a period of 10 years plus 8 more years for meeting the committed liabilities. Total Budget Outlay of the Scheme is Rs. 10,037 crores. The Total Budget Outlay is divided into Part A and part B. Part A of the Scheme, with an outlay of Rs. 9737 Cr, is for providing incentives to eligible new industrial units and those undergoing substantial expansion. Part B of the Scheme, with an outlay of Rs. 300 Cr., is for implementation & institutional arrangements for the Scheme. 60 % of the outlay of Part A is earmarked to all states of North East Region, while the rest will be provided on the FIFO principle. Industrial units will be allowed to apply for registration under the Scheme till 31.03.2026. Districts are categorized in two zones: Zone A (industrially advanced districts) and Zone B (industrially backwards districts) based on the NER district SDG index (2021-22).

(b): Incentives under UNNATI:

- i. Capital Investment Incentive: - This incentive is for new & existing units with substantial expansion. Industrial units in which GST is applicable and located in Zone A districts may avail Capital incentive of 30% of eligible investment with upper limit of Rs. 5 Cr. While the industrial units in which GST is applicable and located in Zone B districts may avail Capital incentive of 50% of eligible investment with upper limit of Rs. 7.5 Cr. On the other hand, industrial units in which GST is not applicable and located in Zone A districts may avail Capital incentive of 30% of eligible investment with upper limit of Rs. 10 Cr. Similarly, industrial units in which GST is not applicable and located in Zone B districts may avail Capital incentive of 50% of eligible investment with upper limit of Rs. 10 Cr.
- ii. Central Capital Interest Subvention Incentive: - This incentive is also for new unit & existing units with substantial expansion. Interest Subvention of 3% on Term loan up to principal amount of Rs 250 Cr. may be availed by industrial units located in Zone A districts for 7 years. While, Interest Subvention of 5% on Term loan up to principal amount of Rs 250 Cr. may be availed by industrial units located in Zone B districts for 7 years.
- iii. Manufacturing & Services linked incentive (MSLI) - This incentive is for new units only and is equal to the net payment of GST. It may be availed for a maximum period of 10 years. The upper limit of this incentive is 75% of eligible value of investment for industrial units located in Zone A and 100% of eligible value of investment for industrial units located in Zone B.

(c): Districts of North Eastern Region are divided into Zone A and Zone B, with Zone B having industrially backward Districts. Industrial Units located in Zone B are offered incentives such as Capital Investment Incentive (CII), Central Capital Interest Subvention Incentive (CCISI), and Manufacturing & Services linked incentive (MSLI) that are higher than Zone A districts.
